

Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu/Srinagar

Notification

Jammu, the 16th July, 2021

S.O 239 .- The scheme notified by the Government vide SRO 431 dated 25th of September, 2018 regarding Budgetary support to the manufacturing units in the shape of reimbursement of Integrated Goods and Services Tax (IGST) paid under the scheme **Jammu and Kashmir Reimbursement of Integrated Goods and Services Tax for promotion of Small/Medium/Large scale Industries in the State of Jammu and Kashmir** shall stand withdrawn with effect from 01.04.2021.

By order of the Government of Jammu and Kashmir.

Sd/-
(Dr. Arun Kumar Mehta), IAS
Financial Commissioner,
Finance Department.
Dated: 16-07-2021.

No: FD-ESTB/24/2021-09-FINANCE DEPARTMENT

Copy to the:-

1. Joint Secretary, Ministry of Home Affairs J&K, Government of India, New Delhi.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Lt. Governor.
5. All Principal Secretaries to Government.
6. All Commissioner/Secretaries to Government.
7. Divisional Commissioner, Jammu/Kashmir.
8. Commissioner, State Taxes Department, J&K, Srinagar.
9. Additional Commissioner State Taxes (Administration & Enforcement) Jammu/Kashmir
10. I/C Website Finance Department.


Shafiqat Ali Keen (KAS)
Under Secretary to Government,
Finance Department
